

BABY JANARDHANAN

Petitioner (s)

VERSUS

A.R. VENUGOPALAN & ORS.

Respondent (s)

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.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

We have carefully gone through the review petitions and connected papers. We find no merit in the review petitions and the same are dismissed accordingly.

.SP1

.....J
(V.N. KHARE)

.....J
(N. SANTOSH HEGDE)

NEW DELHI

FEBRUARY 28, 2001.